

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Gemini Communication Ltd

MAIN PETITION NUMBER : CP/699/IB/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/279(CHE)2024

ORDER

Ld. Counsel Shri. V. Manivannan for the Applicant.

This application has been filed seeking extension of the liquidation process till 15.07.2024.

In this case, liquidation was ordered on 28.02.2020.

IBC provides that the liquidation process should have been complete within a period of one year from the date of liquidation.

List the application on its maintainability on **14.03.2024**.(physical hearing)

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)